

CR no.07/21  
State Vs Haji Hasim Ali & ors.  
FIR no. 72/20  
PS Karawal Nagar

25.03.2021

Present: Sh.Nitin Rai Sharma, Ld.Special PP for the State  
alongwith ACP, Khajuri Khas and SHO, PS Karawal  
Nagar.

Sh.M.R.Shamshad, Ld.Counsel for Respondent no.1  
alongwith respondent no.1 in person.

Pursuant to last order, DCP, North East has filed  
report. The investigation file of case FIR no.55/20, PS  
Karawal Nagar has been produced in court.

I have gone through the said file as well as the  
case diaries. I have today signed all the case diaries. The  
case diaries have not been maintained in terms of  
section 172 Cr.PC. The bound volume, as mandated by  
Cr.PC has not been maintained. The statements of  
witnesses have probably been recorded after 17.03.2021,  
i.e.the last date of hearing. As the said statements  
appear to have been recorded on computer and are  
digital documents, but the same bear physical signatures  
of the IO rather than the digital signatures because of  
which it is not possible to ascertain as to whether the  
same were recorded on the date mentioned against the  
signatures of IO.

It is stated by the Ld.Special PP on instructions that the investigation qua DD no.35 A dt.25.06.2020 is in progress and appropriate steps shall be taken against the accused persons. Let the record of original DD no.35A be produced in court on the next date of hearing. It is prima-facie evident that the DD no.35A was not tagged either with case FIR no.55/20 or 72/20.

Be that as it may, I shall refrain from commenting upon the investigation at this stage, suffice it to say that further status report in the matter be filed with regard to the investigation on DD no.35A and FIR no. 55/20.

SHO, PS Karawal Nagar and IO of the case shall remain present in court on the next date of hearing.

List for further consideration on 07.04.2021 at 12.30 p.m. The original record of FIR nos.55/20 and 72/20, PS Karawal Nagar shall be produced in court on the next date of hearing as well.

(VINOD YADAV)  
ASJ-03(NE)/ KKD COURTS/DELHI